

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2958  
ANSWERED ON:18.08.2011  
FUNDS AWAITING CLEARANCE UNDER PMGSY  
Biswal Shri Hemanand ;Paswan Shri Kamlesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that large number of proposals with regard to release of funds relating to ninth and tenth phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) road constructions from various States are awaiting clearance by the Government;
- (b) if so, the details thereof, State-wise?
- (c) whether proposals by Government of Odisha and Uttar Pradesh for release of funds to be spent for construction of PMGSY ninth and tenth phase roads including upgradation works of existing roads is pending since one year for clearance; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(d): Out of proposals being received from the States, at present, only the following categories of proposals are being considered for clearance under PMGSY:-

- i) Residual new connectivity coverage envisaged under Phase-I of Bharat Nirman that is connecting habitations with population 1000 and above in plain areas and 500 and above in Hill States;
- ii) Projects to be taken up with the assistance of World Bank and Asian Development Bank.
- iii) New habitations connectivity in the 60 identified Left Wing Extremist (LWE) districts/Integrated Action Plan (IAP) Districts.
- iv) Special road connectivity packages announced for the border areas.

However, sanctioning of project under PMGSY is an ongoing process. The project proposals, after scrutiny by National Rural Roads Development Agency (NRRDA) and on receiving satisfactory compliance from States on the issues raised, are placed before Empowered Committee.